COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 08 OF 2018 & IA NO. 793 OF 2018

Dated: 4th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Tata Power Company Limited Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Ms. Abiha Zaidi Ms. Apoorva

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Stuti Krishhn for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>26.10.2018.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/js